NATIONAL COMPANIS LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.198/BB/2017	-	For hearing	252(3)	Indra Prem Menon Vs ROC

Brikevl. K. Agun Adv. Por Pelitimer

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Counsel for Petitioner is present. He again requested time for filing financials. Time extended till 07.03.2018.

Member (T)

Member (J)